

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir. As per reports from the State Health Authorities, 91 cases and 15 deaths due to suspected Japanese Encephalitis in five districts of Kerala have been recorded from 1st January, 1997 to 1st March, 1997.

(c) The steps taken to prevent and contain the outbreak of the disease include :

- ** intensified vector control measures, entomological monitoring and IEC activities to create community awareness;
- ** guidelines in the form of action plan and calendar of activities for control of disease which have been provided to the State;
- ** adequate number of fogging machines along with insecticides, provided to the state for vector control;
- ** funds have been released to meet contingent expenditure of the state on emergency basis.

[Translation]

Recognition to Private Hospitals in U.P.

2430. SHRI S.P. JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) the criteria fixed by the Government to recognise private hospitals under Government Health Scheme;
- (b) whether Government have received a number of applications from private hospitals in Uttar Pradesh in this regard;
- (c) if so, the details thereof;
- (d) whether Government propose to recognise private hospitals in many cities of Uttar Pradesh including Varanasi; and
- (e) if so, the time by which these hospitals are likely to be reorganised?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) For recognition of private hospitals/ diagnostic centres in the CGHS covered ties, rate quotations were asked from the hospitals/quagnostic centre. The hospitals were inspected by a five-member Committee who examined the physical infrastructure available as well as level of expertise for various specialities.

(b) to (e) A total of 60 applications (Allahabad-11, Kanpur-18, Lucknow-12 and Meerut-19) have been received from private hospitals in Uttar Pradesh for recognition under CGHS, and the recognition process is underway.

As Varanasi is not covered under CGHS, there is no proposal to recognise private hospitals in that city.

[English]

Professional Courses in Colleges

2431. SHRI NITISH BHARDWAJ : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to start some new professional courses in colleges in the country; and

(b) if so, the details of the professional courses to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) According to the information furnished by University Grants Commission (UGC), the Commission initiated a Scheme in 1994 for starting vocational courses at the first degree level in universities and colleges. A statement indicating the vocational subjects which can be introduced by the eligible universities/colleges, subject to the terms and conditions of the scheme, is attached.

Statement

The Vocational Subjects which can be introduced by universities/colleges

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1. Functional Hindi
 2. Functional Sanskrit
 3. Communicative English
 4. Archaeology and Museology
 5. Principals and Practices of Insurance
 6. Actuarial Science
 7. Office Management and Secretarial Practices
 8. Tax Procedures and Practices
 9. Foreign Trade Practices and Procedures
 10. Tourism and Travel Management
 11. Advertising, Sales Promotion (Sales Management)
 12. Computer Application
 13. Industrial Chemistry (Seven Streams)
 14. Food Science and Quality control
 15. Clinical Nutrition Dietetics
 16. Industrial Microbiology
 17. Bio-Technology
 18. Biological Tech. and Specimen preparation
 19. Seed Technology
 20. Sericulture
 21. Industrial Fishing and Fishery
 22. Instrumentation
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23. Optical Instrumentation
 24. Geo-exploration and Drilling Technology
 25. Mass Communication Video Production
 26. Still Photography Audio Production
 27. Electronic Equipment maintenance
 28. Computer maintainance
 29. Electrical Equipment Maintenance
 30. Environment and Water Management
 31. Rural Technology
 32. Automobiles Maintenance
 33. Refrigeration and Airconditioning Maintenance
 34. Construction Technology Management
 35. Manufacturing Process.
 36. Agro Service
 37. Non-Conventional Energy.
 38. Dry Farming
 39. Soil Conservation and Water Management
 40. Forest and Wild Life Management.
 41. Rural Handicraft.
 42. Cultivation and Processing of Forest Produce
 43. Domestic Animal Farming
 44. Hill Agriculture
 45. Silviculture, and
 46. Early Childhood Care and Education.
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[Translation]

Destruction due to Floods in Bihar

2432. SHRI DINESH CHANDRA YADAV : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the destruction due to flood has become a regular feature in some parts of Bihar, particularly in Saharsa, Supaul and Khagaria districts;

(b) if so, whether the Union Government have formulated any flood control programme to face the problems arising out of flood;

(c) if so, the details thereof; and

(d) the time by which it is likely to be implemented?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) to (d) Flood Management is a State subject and such schemes are planned and implemented by the State Governments out of their State Plan Funds allocated by the Planning Commission as Block Loans and Blocks Grants. However, realising the severe flood problems of Ganga Basin States including Bihar, the Central Government has set up the Ganga Flood Control Commission in 1972 which had prepared comprehensive

plan for flood management for the entire Ganga Basin including Kosi, Burhi Gandak, Bagmati, Adhwara group of rivers and Kamla Balan which affect the regions of Sharsa, Supaul and Khagariya districts. These have been sent to the States for preparation of detailed plans and impementation. Recently, the Ministry of Water Resources has constituted Five Regional Task Forces consisting of senior Central and State Government officers to examine the regional flood problems, review existing remedial measures and to recommend solutions. The Eastern Regional Task Force is examining the flood problems of Bihar.

In order to alleviate the severe flood problems of North Bihar, the Ministry of Water Resources during the Eighth Plan has launched a flood proofing programme for North Bihar with an outlay of Rs. 40 crore. Under this programme 98 schemes have been approved for implementation and an amount of Rs. 1.5 crore has been released during February, 96 to the State Government for initiating the works. The programme which includes the construction of raised platforms, provision of quick drainage facilities, communication links etc. would spill over to the Ninth Plan.

Assistance under AIBP

2433. SHRI K.C. KONDAIAH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Karnataka Government has asked the Ministry of Water Resources to assess Ghata Prabha, Karanja and Hippargi projects for assistance under Accelerated Irrigation Benefit Programme;

(b) if so, the amount of assistance sought for; and

(c) the steps taken or proposed to be taken in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) The Government of Karnataka had requested for Central Loan Assistance of Rs. 10.00 crores for Ghataprabha-III, Rs. 20.00 crores for Karanja and Rs. 3.50 crores for Hippargi projects. However, no Central Loan Assistance under Accelerated Irrigation Benefits Programme could be approved for these projects as funds were not available under the relevant category.

[English]

Damage to NHs in Uttar Pradesh

2434. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the length of National Highways in Uttar Pradesh damaged by floods, rains and other calamities during the last two years; and